

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(CAA)149(ND)/2017

IN THE MATTER OF:

M/s. Apaksh Broadband Limited with Aksh Optifibre Ltd. ... PETITIONER

SECTION :

Under Section 391 to 394

Order delivered on 02.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : Mr. Pankaj Jain, Advocate
For the Respondents : -

ORDER

Heard Learned Counsel for the petitioners.

Reserved for orders.

Sc/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
02.8.2017